

Re: Pan India Awareness & Outreach Campaign

Most Urgent

Under the patronage of the Hon'ble Mr. Justice Ravi Shanker Jha the Chief Justice Punjab and Haryana High Court, Chandigarh and the auspice guidance of the Hon'ble Mr. Justice Tejinder Singh Dhindsa, Chairman, High Court Legal Services Committee, Punjab and Haryana High Court, Chandigarh.

High Court Legal Services Committee is observing the **"Pan India Awareness & Outreach Campaign"** from 2nd October to 14th November, 2021 and NALSA Legal Service Week from 8th November to 14th November 2021 on the occasion of **Azadi ka Amrit Mahotsav** along with NALSA's 25 years of inception under the aegis of National Legal Services Authority.

In this context, Hon'ble Chairman, HCLSC will be delivering a message through Webex software(soft V.C.) starting from **9:30 A.M.** on **12 November, 2021.**

Accordingly, the Member Secretaries/Officers of State Legal Services Authorities Punjab, Haryana and U.T. Chandigarh are requested to kindly join the session and direct the All District Jail Authorities to join as well and Chairpersons and Secretaries District Legal Services Authorities, Panel Advocates/ Retainer Lawyers/ Mediators and Learned Advocates, Jail Authorities and other Stakeholders are requested to kindly join the above mentioned session on **IP Address 176.681.3658** and link to join VC is <https://phhcvc.webex.com/meet/vcphhc52> at 9:15 a.m. sharp.

Regards

Superintendent Lok Adalat
Punjab and Haryana High Court,
Chandigarh